

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3734
ANSWERED ON:25.08.2011
ALLOTMENT OF HOUSES UNDER IAY
Karwariya Shri Kapil Muni

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is any scheme to allot houses under Indira Awas Yojana on priority basis to families having income less than one lakh and who are affected by natural calamities and fire by abolishing the compulsory condition of enrolment in BPL list;
- (b) if so, the details thereof and the time by which the scheme is likely to be implemented; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) No, Sir. As per Guidelines for Indira Awaas Yojana(IAY), 5% of the total funds allocated under IAY are kept apart to meet exigencies arising out of the natural calamities and other emergent situations like riot, arsons, fire, rehabilitation etc. At the district level, 10% of the district's annual allocation or Rs.70 lakh whichever is higher, can be utilized for this purpose. The target group for houses under the IAY are Below Poverty Line (BPL) households in the rural areas. Non-BPL households are not eligible for unit assistance under the scheme.

(b) & (c) Does not arise.